

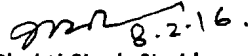
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 09-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 655/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
2	Sh. Ajeet Bhandari, Advocate	D.B. Special Appeal (writ) No. 74/16 Kanaram Vs. State	Prahlad Sharma	G.K. Garg
3	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
4	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
5	Sh. Alok Garg, Advocate	S. B. Civil First Appeal No. 269/11 Chogalal Vs. Laxman Singh	Praveen Jain	Dr. A.S. Khangarot
6	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
7	Smt. Nirmala Sharma, Advocate	S.B. Civil Transfer Petition No. 120/15 Smt. Neelam Singh Vs. Pranveer Singh Chauhan	P.L. Sharma	Samarth Sharma
8	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 3723/15 Hemant Gupta Vs. Smt. Shweta Gupta	R.R. Sharma	Rahul Agarwal
9	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 & 84/15 Reena Vs. Pankaj Kumar	Dr. Mahesh Sharma	Amit Jindal
10	Sh. Manish Kumawat, Advocate	S.B. Civil Transfer Application 121/15 Sakshika Malkani Vs. Rajpal Malkani	Vijay Dutt Sharma	N.U. Quazi

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

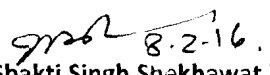
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	D.B. Special Appeal (Writ) No. 18/16 Isuzu Garments Vs. State	Virendra Agarwal	Nishant Vyas
2	Smt. Kamala Jain, Advocate	S.B. Criminal Revision Petition No. 547/14 Praveen Singh Vs. Anita	Takhat Singh	Vivek Goyal
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No.170/08 Amarnath Vs. Ayodhya Prasad	Amit Jindal	Alok Garg
4	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Misc. Transfer Petition No. 5/15 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil First Appeal No.567/09 Ratti Vs. Jaituni	R.K. Mathur	M.I. Khan
6	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No.533/10 Hazi Abdul Hafiz Vs. Abdul Kudas And Anr.	Gaurav Gupta	Dr. P.C. Jain
7	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
8	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
9	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
10	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
11	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sumer Saini
12	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 60/09 Om Narain Sharma Vs. Jagdish Narain	Manish Sharma	Shailesh Prakash Sharma
13	Sh. Basant Singh Chhaba, Advocate	D.B. Mic. Appeal No. 2509/15 Smt. Krishna Vs. Deepak Sharma	R.B. Mathur Nikhil Simlote	Mukesh Sharma
14	Sh. Sunit Awasthi, Advocate	S.B. Civil First Appeal No. 427/14 Satya Narayan Vs. Mohan Lal	Praveen Jain	Om Prakash Jain
15	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 2793/14 & 2794/14 Madhulika Sharma VS. Dilip Dutt Sharma	Arvind Bhardwaj	Praveen Khatik
16	Sh. Sudesh Bansal , Advocate	S.B. Civil Misc. Appeal No. 2528/13 Madan Lal Khatik Vs. Smt. Guddi	H.K. Saini	

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 Deputy Secretary
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